NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/136/2016

NAME OF THE PETITIONER(S)

: Serum Institute of India Limited & 5 Others

NAME OF THE RESPONDENT(S)

: M/s Orchid Chemicals & Pharmaceuticals Ltd & 8 Others

UNDER SECTION

: 397, 398, 402 & 403

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

TKBhaskar Priyadarshim N Shwethonasuduran

BHARATH SRIDHAL

ADITI ASHOK.

FORMCHITRA NARAYAN

Keerthi.K

Counsel for

GOUNSEL FOR PETITIONERS

COUNSEL FOR FOR UDAYARVAR RANUARATAN/ PREETI MOHAN

ORDER

Shri Bharath Sridhar, counsel for petitioners present. Shri T K Bhaskar, counsel for R1 to R7 and Shri Aditi Ashok, counsel for R9 are present. Counsel for petitioner reported that notice sent to R8 is not served and returned. He is further directed to cause service of notice to R8 by way of publication in newspaper in vernacular language and one in English having wider circulation in the District in which the office of the company is situated and file an affidavit by the next date of hearing along with proof of advertisement. He is also directed to serve a copy of amended petition to the respondents. Counsel for petitioner stated that he filed additional documents in support of his claim, a copy of which has been provided to the respondents. Time extended to the respondents to file reply, if any. Put up on 16.03.2017 at 10.30 A.M.

(Ch. Md. Sharief Tarig) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)

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